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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 2010-2011, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6234/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Micro, Small and Medium Enterprises, Hyderabad, for the year 2010-2011, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute for Micro, Small and Medium Enterprises, Hyderabad, for the year 2010-2011.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6235/15/12)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2010-2011.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 2010-2011, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6236/15/12)

(b) (i) Statement regarding Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2010-2011.

(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6237/15/12)

(3) A copy of the Public Enterprises Survey, 2010-2011 (Volume I & II) (Hindi and English versions).

(Placed in Library, See No. LT 6238/15/12)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for the year 2012-2013.

(Placed in Library, See No. LT 6239/15/12)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of Rural Development, Ministry of Rural Development for the year 2012-2013.

(Placed in Library, See No. LT 6240/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Statistics and Programme Implementation for the year 2012-2013.

(Placed in Library, See No. LT 6241/15/12)

(2) Outcome Budget of the Ministry of Statistics and Programme Implementation for the year 2012-2013.

(Placed in Library, See No. LT 6242/15/12)

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THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): On behalf of Shri Paban Singh Ghatowar, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fourteenth and Fifteenth Lok Sabha:-

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FOURTEENTH LOK SABHA

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1. Statement No. XXVII Fourth Session, 2005

(Placed in Library, See No. LT 6243/15/12)

2. Statement No. XXIV Fifth Session, 2005

(Placed in Library, See No. LT 6244/15/12)

3. Statement No. XXIII Sixth Session, 2005

(Placed in Library, See No. LT 6245/15/12)

4. Statement No. XXIII Seventh Session, 2006

(Placed in Library, See No. LT 6246/15/12)

5. Statement No. XX Eighth Session, 2006

(Placed in Library, See No. LT 6247/15/12)

6. Statement No. XIX Ninth Session, 2006

(Placed in Library, See No. LT 6248/15/12)

7. Statement No. XIX Tenth Session, 2007

(Placed in Library, See No. LT 6249/15/12)

8. Statement No. XVII Eleventh Session, 2007

(Placed in Library, See No. LT 6250/15/12)

9. Statement No. XVI Twelfth Session, 2007

(Placed in Library, See No. LT 6251/15/12)

10. Statement No. XIV Thirteenth Session, 2008

(Placed in Library, See No. LT 6252/15/12)

11. Statement No. XII Fourteenth Session, 2008

(Placed in Library, See No. LT 6253/15/12)

12. Statement No. XI Fifteenth Session, 2009

(Placed in Library, See No. LT 6254/15/12)

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FIFTEENTH LOK SABHA

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13. Statement No. X Second Session, 2009

(Placed in Library, See No. LT 6255/15/12)

14. Statement No. VIII Third Session, 2009

(Placed in Library, See No. LT 6256/15/12)

15. Statement No. VIII Fourth Session, 2010

(Placed in Library, See No. LT 6257/15/12)

16. Statement No. V Fifth Session, 2010

(Placed in Library, See No. LT 6258/15/12)

17. Statement No. IV Sixth Session, 2010

(Placed in Library, See No. LT 6259/15/12)

18. Statement No. III Seventh Session, 2011

(Placed in Library, See No. LT 6260/15/12)

19. Statement No. II Eighth Session, 2011

(Placed in Library, See No. LT 6261/15/12)

20. Statement No. I Ninth Session, 2011

(Placed in Library, See No. LT 6262/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for the year 2012-2013.

(Placed in Library, See No. LT 6263/15/12)

(2) Detailed Demands for Grants of the Ministry of Corporate Affairs for the year 2012-2013.

(Placed in Library, See No. LT 6264/15/12)

(3) Outcome Budget of the Ministry of Petroleum and Natural Gas for the year 2012-2013.

(Placed in Library, See No. LT 6265/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad Education Foundation, New Delhi, for the year 2010-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad Education Foundation, New Delhi, for the year 2010-2011, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad Education Foundation, New Delhi, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6266/15/12)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):

- (i) Detailed Demands for Grants of the Ministry of Finance for the year 2012-2013.

(Placed in Library, See No. LT 6232/15/12)

- (ii) Outcome Budget of the Ministry of Finance for the year 2012-2013.

(Placed in Library, See No. LT 6233/15/12)

